

- (c) how does it compare with GER of developed and developing countries; and
- (d) the steps Government proposes to take to improve enrolment ratio in higher education?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The Gross Enrolment Ratio (GER) in Indian higher education is estimated to be about 12.4%, as compared to estimated world average of 26%. In order to achieve the targeted GER of an additional five percent by the end of XI Plan, a substantial increase in Plan allocation has been made for the expansion of higher education, by way of setting up of institutions such as Central Universities in uncovered States, Indian Institutes of Technology, Indian Institutes of Management, Indian Institutes of Science Education and Research, Indian Institutes of Information Technology, and Schools of Planning and Architecture. Expansion of capacity of the existing institutions, incentivizing State Governments for increasing State outlays on higher education and setting up of new colleges in 374 educationally backward district with GER below the national level through partnership with State Governments are also some of the steps for achieving higher GER. Expansion of Central Educational Institutions covered under the Central Educational Institutions (Reservation in Admission) Act, 2006 has also been undertaken which aims to increase intake capacity of these institutions by 54%.

Law as a subject in Secondary Education

2680. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is considering a proposal to include law in the curriculum of Secondary Education;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The model syllabi for secondary stage, developed by National Council of Educational Research and Training (NCERT) based on National Curriculum Framework, 2005, include elements of law in various subjects, and specifically in Political Science and Economics., e.g. citizen's rights in democracy, consumer awareness, etc. Further, NCERT's syllabus of Political Science in Class XI includes themes on Indian Constitution, social justice, rights, and citizenship. Central Board of Secondary Education has introduced an elective course "Human Rights and Gender Studies" in the higher secondary stage.

Establishment of high quality schools

2681. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the new 6000 high quality schools proposed to be established by Government have taken concrete shape;